

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3791
ANSWERED ON:16.12.2014
PROMOTION OF DISABLED SPORTSPERSONS
Lekhi Smt. Meenakashi

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has formulated/ proposes to formulate any schemes/programmes for the welfare and promotion of disabled sportspersons;
- (b) if so, the details thereof and the funds allocated/ sanctioned/released for the purpose during each of the last three years and current-year, scheme/ programme-wise;
- (c) whether the Government proposes to set up National Sports Centre for Disabled/New Sports Centre to promote disabled youth in the country including in Delhi;
- (d) if so, the details and the functions thereof and the time by which said centres are likely to be set up and made functional, location-wise; and
- (e) if not, the reasons therefor and the other steps taken by the Government for investing towards an accessible environment, affordable sports equipment and quality training centres services for disabled sportspersons?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b): Yes, Madam, Government has launched a Scheme of sports and Games for the Disabled in 2009-10. However, grant was released under the said scheme from the financial year 2010-11.

Under the Scheme, financial assistance is provided to School/ Institutes to engage coaches for sports training of disable students and also procurement of consumable and non consumable sports equipment.

Besides, grant is also given to Special Olympic Bharat (SOB), and Lakshmibai National Institute of Physical Education (LNPE), Gwalior to organize coaches training/Masters Trainers Course and sports competitions in selected sports disciplines on District, State and National basis to promote the potential of disabled persons in sports and games. The details of grants released under the said scheme during the last three years and current financial year are as follows:-

(in Rs.)			
2011-12	2012-13	2013-14	2014-15 upto
	30.11.14		
4,40,00,000	6,50,00,000	7,00,00,000	1,46,57,584

Apart from the said scheme, various other schemes of the Government like i) Scheme of Assistance to National Sports Federations (NSFs), ii) Scheme of Special Awards to medal winners in international sports events, iii) Recognition by way of conferment of Arjuna Awards, Dronacharya Awards, Dhyan Chand Awards, iv) Scheme of National Sports Development Fund, etc. inter-alia, include disabled sportspersons as well wherein their welfare and promotion is catered to.

(c) to (e): It has been informed by the Ministry of Social Justice & Empowerment, Department of Disability Affairs that in the 12th Five Year Plan document, a scheme on establishment of a Centre for Disability sports is included for which Rs.20 crore is earmarked for the Plan period. Action has been initiated to engage a Consultant for preparation of Detailed Project Report for establishment of such Centre. However, no specific time frame for establishing the said centers can be given.